

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 30TH JANUARY, 2018

No. 15 A: The Probationary Civil Judge (Junior Division)-Trainee, appointed under Notification Nos. 13/Nya. Pro. Ni.--01/2015 Ka. **787** dated **27.01.2018** and 13/Nya. Pro. Ni.--04/2017 Ka. **788** dated **27.01.2018** of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi as named in the Column No - 02 of the table given below, are hereby posted as such in the Judgeship/ Station mentioned in the Column No - 04 of the table:-

Sl No.	Name of Officers	Home District of Officers	Place of Posting
01	02	03	04
1.	Ms. Angelina Nilam Marki	Simdega	East Singhbhum (Jamshedpur)
2.	Sri Manjeet Kumar Sahu	Gumla	Simdega
3.	Sri Pranav Kumar	Lohardaga	Gumla
4.	Sri Manoj Kumar	Garhwa	Palamau at Daltonganj
5.	Ms. Pratima Oraon	Ranchi	Dhanbad
6.	Sri Nirmal Kumar Bharti	Godda	Pakur
7.	Sri Kishore Kumar	Sahebganj	Godda
8.	Ms. Rima Kumari	Chatra	Hazaribagh
9.	Ms. Rozlina Bara	Gumla	Ranchi
10.	Ms. Vidyawati Kumari	Ranchi	Ramgarh
11.	Ms. Nutan Ekka	Gumla	Ranchi
12.	Sri Sushil Kumar Pingua	West Singhbhum (Chaibasa)	Seraikela
13.	Sri Arvind Kumar	Bokaro	Jamtara
14.	Sri Adnan Aquib	Lohardaga	Chatra
15.	Ms. Sumita Sweta Minz	Ranchi	Hazaribagh
16.	Sri Taushif Meraz	Lohardaga	Chaibasa
17.	Sri Husamuddin Waris	Palamau at Daltonganj	Garhwa
18.	Ms. Kanchan Toppo	Ranchi	Hazaribagh
19.	Ms. Rashmi Agrawal	Hazaribagh	Dhanbad
20.	Sri Parikshit	Jhajhar (Haryana)	Deoghar
21.	Ms. Ankita Sharma	Delhi (NCT)	Ranchi
22.	Sri Srikant Gaurav	Ranchi	Bermo at Tenughat (Bokaro)
23.	Ms. Khushboo Tyagi	Delhi (NCT)	Dhanbad
24.	Sri Ashish Agarwal	Lucknow (U.P.)	Giridih
25.	Ms. Babita Mittal	Dhanbad	Bokaro
26.	Sri Raj Kalyan	Hazaribagh	Lohardaga
27.	Sri Dinesh Bauri	Bokaro	Khunti
28.	Sri Jitendra Ram	Giridih	Dumka
29.	Ms. Aporupa Mary Soren	Ranchi	Ramgarh
30.	Sri Amit Aalda	West Singhbhum (Chaibasa)	Ghatshila
31.	Sri Mukti Bhagat	Latehar	Chatra
32.	Sri Mithilesh Kumar	Lohardaga	Latehar
33.	Ms. Kanchan Kumari	Gumla	East Singhbhum (Jamshedpur)
34.	Sri Bijay Kumar Yadav	Dhanbad	Dumka
35.	Sri Alok Singh	Patna (Bihar)	Sahebganj
36.	Ms. Sonam Singh	Ranchi	Bokaro

37.	Sri Amit Gupta	Gaziabad (U.P.)	Palamau at Daltonganj
38.	Ms. Ila Kandpal	Muradabad (U.P.)	Koderma
39.	Sri Julian Anand Toppo	Gumla	Bokaro
40.	Sri Dipak Kumar Sahu	Lohardaga	Bermo at Tenughat

The aforesaid officers are directed to submit their joining along with the Medical Certificate under Rule 52 of the Jharkhand service code and a declaration as contained in the respective Notification of appointment to the concerned Principal District Judge/ Judicial Commissioner within a month from the date of issuance of Notification as mention above. Further, they shall be imparted training for the period of one year after their joining in accordance with "Syllabus of the Induction Training Programme" in the respective Judgeship/s and at the Judicial Academy Jharkhand, Dhurwa, Ranchi.

By Order of the Court
Sd/- Ambuj Nath
Registrar General

Memo No. 521 /Apptt

dated Ranchi the 30th January, 2018

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


30.1.18
Registrar General